

SPECIAL BENCH

S-11

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1148(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31stDECEMBER, 2020, 10:30 A.M

Name of the Company	M/S MALOO INDUSTRIES Vs. WEARIT GLOBAL LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/Authorised Representative appeared through Video Conference

1. Mr. Rajiv Ghosh, Advocate] For the Operational Creditor
 2. Mr. P. Sancheti , Advocate]
 3. Mr. Arindam Das, Advocate]
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1. Mr. Siddharta Chaterjee, Advocate] For the Corporate Debtor

ORDER

1. Mr. Rajib Ghosh, Ld. Counsel appears on behalf of the Operational Creditor. Mr. Siddharta Chaterjee, Ld. Counsel appears for the Corporate Debtor and accepts notice. He seeks some time to file Vakalatnama, Board Resolution and Reply, which shall be filed within a period Four weeks from today. Copies of the reply shall be served on the Ld. Counsel for the Operational Creditor in advance.
2. **List this matter for final hearing and disposal on 04/03/2021.**

(Rajasekhar V.K.)

Member (Judicial)